

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Seventh Lok Sabha)

FOURTH REPORT

(Presented on 30.4.1981)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee, present this their Fourth Report.

2. The Committee held a sitting on the 29th April, 1981.

3. The Committee considered applications for leave of absence from eight Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

April 29, 1981
Vaisakha 9, 1903 (Saka)


(P.V.G. RAJU)

CHAIRMAN,
COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS
OF THE HOUSE.

APPENDIX

(Vide para 3 of the Report)

S. No.	Name of Member who has applied for leave of Absence	Period for which leave applied for	Reasons for leave	Period for which leave of absence may be recommended by the Committee	Remarks
1.	Dr. Subramaniam Swamy.	6.4.81 to 27.4.81 =22 days	Visit abroad	6.4.81 to 27.4.81 =22 days	-
2.	Shri V.N. Swaminathan.	6.3.81 to 6.4.81 =32 days	Drought in his Constituency	6-3-81 to 6-4-81 =32 days	-
3.	Shri A.A. Rahim.	17.2.81 to 3.4.81 = 46 days	To attend the Conference of the Human Rights Commission	17.2.81 to 3.4.81 =46 days	-
4.	Shri Cumbum N. Natarajan.	8.4.81 to 8.5.81 =31 days	Illness	8.4.81 to 8.5.81 =31 days	-
5.	Shri Thazhai M. Karunanithi.	23.2.81 to 1.4.81 =38 days	Detention in Jail and illness	23.2.81 to 1.4.81 =38 days	-
6.	Shri Keyur Bhushan.	10.4.81 to 30.4.81 =21 days	Father's death	10.4.81 to 30.4.81 =21 days	-
7.	Shri Somnath Chatterjee.	6.4.81 to 30.4.81 =25 days	Illness	6.4.81 to 30.4.81 =25 days	-
8.	Shri Balakrishna Wasnik.	8.3.81 to 24.4.81 =48 days	Illness	9.3.81 to 24.4.81 =47 days	No Sitting on 8.3.81.